

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

**SENIOR CIVIL JUDGES -Transfers and Postings of Senior Civil Judges -
ORDERS - ISSUED.**

ROC.NO.1658/2020-B.SPL.

NOTIFICATION NO.303-B.SPL.

DATED: 25.08.2020.

READ:

The High Court is pleased to order the following Transfers and Postings of Senior Civil Judges:-

The Senior Civil Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned in Column Number 3 of the corresponding row. Further, the officers mentioned in column number 2 are directed to handover charge of their post **and also the posts which they have been holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post **and also the posts which his/her predecessor is holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SMT. M.KANAKA DURGA , Prl. Senior Civil Judge, Asifabad, Adilabad District.	I Additional Chief Metropolitan Magistrate, Hyderabad (post kept vacant)	Senior Civil Judge, Mancherial, Adilabad District	II Additional Chief Metropolitan Magistrate, Hyderabad
2.	SRI K.PRASAD , Secretary, District Legal Service Authority, Adilabad.	Additional Senior Civil Judge, Karimnagar Vice Sri M.Satish Kumar transferred	Senior Civil Judge, Adilabad	shall take charge of the post of Additional Senior Civil Judge, Karimnagar and also the post(s) of Senior Civil Judge, Peddapalli and Senior Civil Judge, Manthani Sri M.Satish Kumar
After assumption of charge as Additional Senior Civil Judge, Karimnagar, will be in full additional charge of the post(s) of Senior Civil Judge Peddapalli and Senior Civil Judge Manthani, Karimnagar District until further orders.				
3.	On relief Sri M.Satish Kumar Additional Senior Civil Judge, Karimnagar	Principal Senior Civil Judge, Karimnagar	Shall regularly assume charge of the post of Principal Senior Civil Judge, Karimnagar for which post he is holding full additional charge	
After assumption of charge as Principal Senior Civil Judge, Karimnagar will be in full additional charge of the post of Senior Civil Judge, Huzurabad, for which post he is holding full additional charge, until further orders				

4.	SRI K.SURI KRISHNA, Senior Civil Judge, Peddapalli, Karimnagar District.	XVII Additional Chief Metropolitan Magistrate, Hyderabad (post kept vacant)	Additional Senior Civil Judge, Karimnagar	XVI Additional Chief Metropolitan Magistrate, Hyderabad.
5.	SRI MOHD. AFROZ AKTHAR, Senior Civil Judge, Sathupalli, Khammam District.	Senior Civil Judge, Khammam Vice Sri C.Vikram transferred	I Additional. Senior Civil Judge, Kothagudem, Khammam District	Secretary, District Legal Services Authority, Khammam
6.	SRI C.VIKRAM, Senior Civil Judge, Khammam	III Additional Chief Metropolitan Magistrate, Hyderabad (post kept vacant)	Secretary, District Legal Services Authority, Khammam	IX Additional Chief Metropolitan Magistrate, Hyderabad
7.	SRI K.MURALI MOHAN, II Additional Senior Civil Judge, Warangal.	XV Additional Chief Metropolitan Magistrate for trial of Video Piracy Cases, Hyderabad (post kept vacant)	I Additional Senior Civil Judge, Warangal.	XIV Additional Chief Metropolitan Magistrate, Hyderabad

The officers mentioned in Column Number 4 will be in full additional charge of the post(s) mentioned in Column Number 2, until further orders.

In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judges, shall make alternative arrangements under intiation to the High Court.

- NOTE:
1. All the officers shall get themselves relived from their present posts and join in their new posts on or before 29.08.2020 without fail.
 2. All the Officers under orders of transfer are directed to pronounce their judgments / orders which were already reserved and join at their new stations.
 3. All the above officers who are under transfer are not entitled to draw transfer grant / disturbance allowance, transfer T.A., and other consequential benefits since the officer(s) are transferred to the present station on their request.
 4. All the Officers who are under orders of transfer are hereby directed to inform the High Court about the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
 5. The Order placed in the High Court's Website <http://tshc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR GENERAL
25/8/2020

To

1. The officers and incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to **Hon'ble Judges** (for placing before their Lordships kind perusal).
3. The Registrar General and all other Registrars, High Court for the State of Telangana, Hyderabad

4. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
7. The Member Secretary, High Court Legal Services Committee, Hyderabad
8. The Chief Judge, City Civil Court, Hyderabad
9. The Metropolitan Sessions Judge, Hyderabad.
10. The Chief Judge, City Small Causes Court, Hyderabad
11. The Principal Special Judge for CBI Cases, Hyderabad
12. **THE PRL. DISTRICT JUDGES:**
Adilabad, Karimnagar, Khammam, Mahaboobnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar and Warangal
13. **THE I ADDL. DISTRICT JUDGES:**
Adilabad, Karimnagar, Khammam, Mahaboobnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar and Warangal.
14. The I Additional Metropolitan Sessions Judge, Hyderabad,
15. The I Additional Chief Judge, City Civil Court, Secunderabad.
16. The Additional Chief Judge, City Small Causes Court, Hyderabad.
17. The Pay and Accounts Officer, Hyderabad:
18. **THE DISTRICT TREASURY OFFICERS:**
Adilabad, Karimnagar, Khammam, Mahaboobnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at Hyderabad and Warangal.
19. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court for the State of Telangana, Hyderabad